## **GOVERNMENT OF ASSAM** HEALTH & FAMILY WELFARE DEPARTMENT

DISPUR ::: GUWAHATI

To

No. HLA.248/2020/62

1. Deputy Commissioners (All districts of Assam).

2. Principals of all medical colleges of Assam.

3. Superintendents of all medical colleges/district hospitals of Assam.

4. Joint DHS (All districts of Assam).

Sub

Flowcharts of processes to be followed when a person is put under quarantine.

Sir/ Madam,

Detailed guidelines with respect to Quarantine, either at home or in an institution, have already been issued. In order to bring more clarity, flowcharts are enclosed herewith depicting the processes to be followed:

- a) When a person is put under facility/institutional quarantine (Annexure-A),
- b) When a person is put under home quarantine (Annexure-B),
- c) When patients discharged from isolation are kept under home/facility quarantine (Annexure-C).

This is for your necessary guidance and action.

(Samir K Sinha, IAS)

Principal Secretary to Government of Assam Health & Family Welfare Department, Dispur.

No. HLA. 248/2020/62- A Copy to:

Dated 24<sup>th</sup> April, 2020

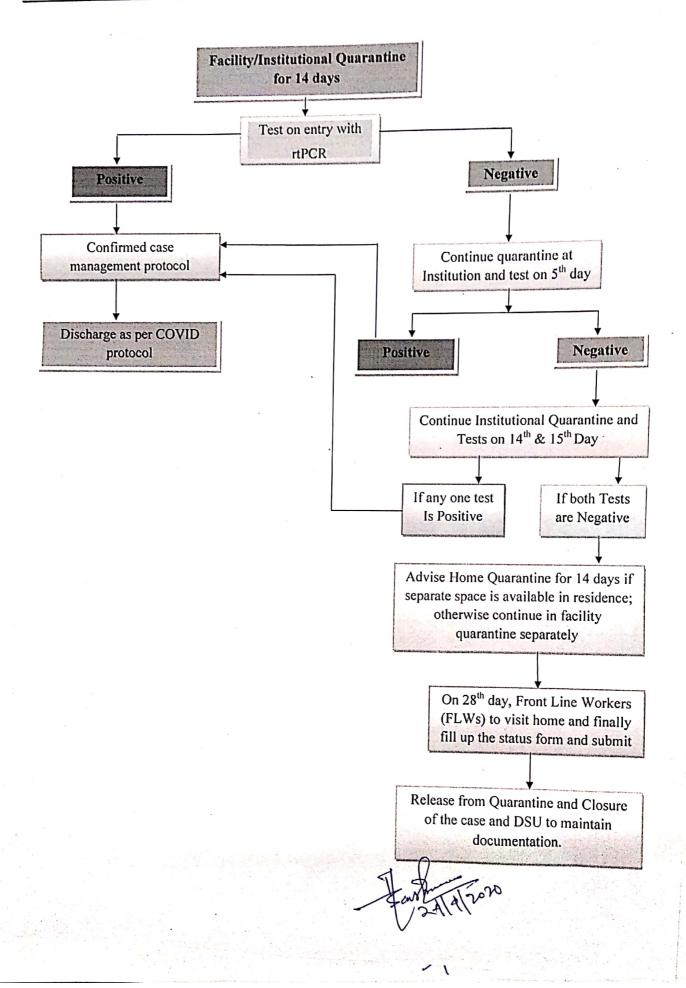
Dated 24th April, 2020

- 1. The Chairman, Assam Administrative Tribunal.
- 2. The Chairman, Assam Board of Revenue.
- 3. The Director General of Police, Assam.
- 4. MD, National Health Mission, Assam.
- 5. The Director of Health Services, Assam.
- 6. The Director of Health Services(FW), Assam.
- 7. The Director of Medical Education, Assam.
- 8. The Director of AYUSH, Assam.
- 9. State Informatics Officer, NIC, Assam State Center.
- 10. DIPR, Assam with a request for wide publicity.
- 11. The SO to Chief Secretary, Assam.
- 12. PS to Hon'ble Minister, Health and FW, Assam.
- 13. PS to Hon'ble Minister of State, Health and FW, Assam.
- 14. PS to Principal Secretary, Health & FW Dept.

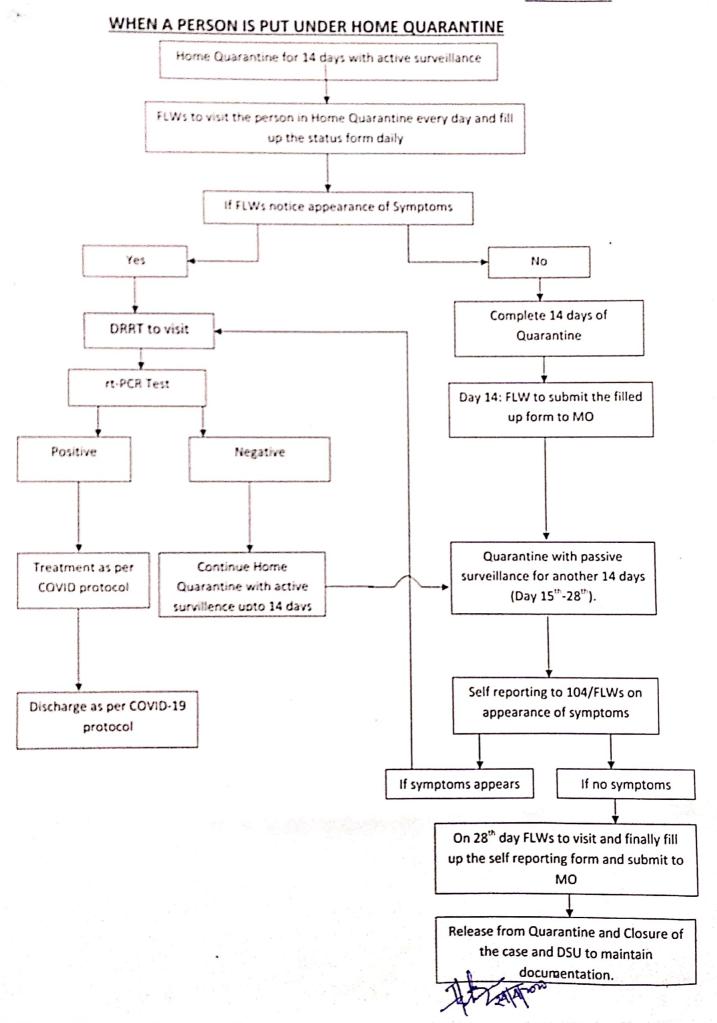
By order etc.

Commissioner & Secretary to Government of Assam Health & Family Welfare Department

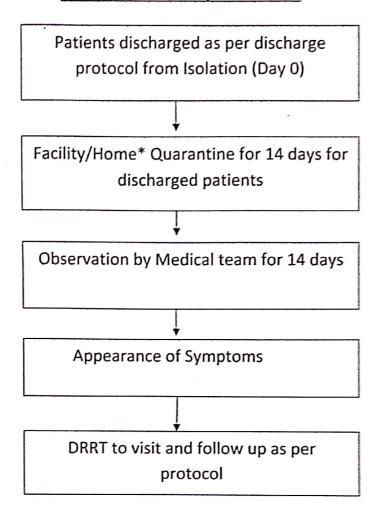
## Annexure-A WHEN A PERSON IS PUT UNDER FACILITY/INSTITUTIONAL QUARANTINE



## Annexure-B



## WHEN A PATIENT IS DISCHARGED FROM ISOLATION TO BE KEPT UNDER HOME/FACILITY\* QUARANTINE



\*Note: If a discharged patient is unable to keep himself in home quarantine due to constraint of separate room in his residence to keep him in social distancing as suggested by Discharge Board, then such a person can be kept in facility quarantine.